

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/04/2019

T.A./260/20/2017

K ROUT
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:85

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. J. R. Deo on behalf of Mr. G. Mishra

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>None appears on behalf of the the applicant. No one was present on behalf of the applicant on previous date i.e. on 15.03.2019, when last opportunity was given to the applicant to pursue this case. Notice was sent to the applicant on 14.03.2019.</p> |
| | <p>Mr. J. R. Deo, Ld. Counsel on behalf of Mr. G. Mishra, Ld. Counsel for the respondent no. 3 is present.</p> |
| | <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p> |